

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-320**  
IB-547/ND/2019

**IN THE MATTER OF:**

M/s. India Bulls Properties Pvt. Ltd.

....Applicant

**Vs**

M/s. Paragon Hospitality Pvt. Ltd.

....Respondent

**SECTION**

U/s 9 of IBC Code,2016

Order delivered on 18.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. K.K. Mishra for RP

For the Respondent :

**ORDER**

Ld. Counsel for the RP appeared and submitted that the CoC meeting was held on 12.03.2020 and sought time to file CoC report. List the case for 01.04.2020.

5/1-

(K.K. VOHRA)  
MEMBER (T)

5/1-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)